

m87P/04. Mo-9-2

[TO BE PUBLISHED IN THE GAZETTE OF INDIA, EXTRAORDINARY, PART-II, SECTION 3, SUB-SECTION (ii)]

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
Department Of Revenue
(CENTRAL BOARD OF DIRECT TAXES)
(Income tax)

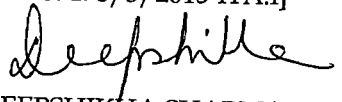
Notification

New Delhi, dated the 21st January, 2015

S.O. (E).___ In exercise of the powers conferred by clause (viii) of sub-section (2) of section 80C of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby specifies the 'Sukanya Samriddhi Account' for the purposes of the said clause.

2. This notification shall come into force with effect from the date of its publication in the Official Gazette.

[Notification No. 9 /2015, F. No. 178/3/2015-ITA.]


DEEPSHIKHA SHARMA
Director to the Government of India

To
The Manager
Government of India Press
Ring Road, Mayapuri Industrial Area (Near Rajouri Garden), New Delhi.

Ms Kishor
L
21/1/15-

[भारत के राजपत्र, असाधारण, भाग-II, खंड 3, उप-खंड (ii) में प्रकाशनार्थ]

भारत सरकार
वित्त मंत्रालय
राजस्व विभाग
(केन्द्रीय प्रत्यक्ष कर बोर्ड)

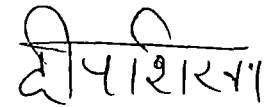
अधिसूचना

नई दिल्ली, दिनांक 21 जनवरी, 2015

का.आ. (अ) आयकर अधिनियम, 1961 (1961 का 43) की धारा 80ग की उपधारा (2) के खंड (viii) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए केन्द्र सरकार एतद्वारा उक्त खंड के प्रयोजनों हेतु सुकन्या समृद्धि खाते को विनिर्दिष्ट करती है।

2. यह अधिसूचना इसके सरकारी राजपत्र में प्रकाशित होने की तिथि से प्रभावी होगी।

[अधिसूचना सं. १ /2015, फा.सं. 178/3/2015-आ.क.नि.-I]



(दीपशिखा शर्मा)

निदेशक, भारत सरकार

सेवा में,

प्रबंधक,
भारत सरकार मुद्रणालय,
रिंग रोड, मायापुरी औद्योगिक क्षेत्र,
(राजौरी गार्डन के समीप),
नई दिल्ली-110064